

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
DEPARTMENT OF SPORTS
RAJYA SABHA
UNSTARRED QUESTION NO-3029
ANSWERED ON- 13/08/2026

FUNDING FOR SPORTS CITY IN AHMEDABAD

3029 SHRI PRAVEEN CHAKRAVARTHY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of central funds sanctioned for the proposed sports city in Ahmedabad, year-wise, since the project's inception;
- (b) whether similar central funding has been extended to sports infrastructure projects in other cities preparing for major multi-sport events, including Commonwealth Games and Olympic bid preparations;
- (c) if so, the city-wise details of funds released; and
- (d) the criteria adopted by the Ministry in prioritising cities for such infrastructure grants?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) to (d) 'Sports' being a State subject, the responsibility for development of sports, including development and strengthening of sports infrastructure and facilities in various cities for hosting major sporting events, rests primarily with the respective State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps.

Funds are allocated and released Scheme-wise and not State/UT-wise and component-wise. The details of funds allocated and expenditure incurred under various Sports Development Schemes of the Department of Sports including Khelo India Scheme, across the country, including in the State of Gujarat, during the last five years are as under:

(amount in ₹ crore)

Financial Year	Funds allocated	Expenditure incurred
2025-26	2347.14	2228.88
2024-25	2332.50	2136.97
2023-24	2380.86	2329.35
2022-23	1907.69	1879.99
2021-22	1993.00	1748.76

Further, the Khelo India Scheme and National Sports Development Fund (NSDF), implemented by this Ministry, under which financial assistance for development of sports infrastructure is provided are demand-driven schemes. The receipt of proposals under the schemes of this Ministry is a continual process. The proposals received from the State/ UT Government and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and

availability of funds under the scheme. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under the Khelo India Scheme and National Sports Development Funds (NSDF), across the country, including in the State of Gujarat, are available in public domain on the dashboards of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>, respectively.

This Ministry, in coordination with the State Governments and other stakeholders, continues to strengthen the sports ecosystem through development of modern sports infrastructure, expansion of high-performance training facilities and Centres of Excellence, promotion of national-level competitions and support for hosting major sporting events.
